

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1606
TO BE ANSWERED ON 05th MARCH,2018

IMPORT OF AGARBATTIS

1606. SHRI PRAHLAD SINGH PATEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of raw agarbattis imported by India in the last three years along with the duty slap thereon during the said period; and
(b) the details of total revenue generated by import of raw agarbattis in the last three years?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- (a) to (b) India's import under HS code 33074100 [Agarbatti and other odoriferous preparations which operate by burning], Customs Duty levied thereon and revenue generated during the last three years are as under:

YEAR	Qty [Ton]	Val [Rs. in crore]	Customs basic duty (MFN Rate)	Revenue generated under Exim code 3307 (Rs. in Crore)
2014-15	61865	384.92	10%	24.82
2015-16	86931	440.82	10%	28.53
2016-17	113156	496.90	10%	31.82
